Rs. 48)/- per metric tonne for the period 01,04.1990 to 31.03. 1993 in February, 1993. For the period 01.04.1993 to 31.03.1996, an 'on account' payment @Rs. 528/- per metric tonne towards royalty on crude oil was made subject to adjustment on notification of the final rate of royalty and finalisation of crude price in due course. Royalty on natural gas is payable at the rate of 10% of the sale price of natural gas at the well-head.

(b) and (c) For the three years period (1993-94 to 1995-96), the actual weighted cost of production would be worked out on the basis of the figures audited by the Comptroller & Auditor General and the final rate of royalty notified and necessary adjustments made against the 'on account' payments already made. Further, the Oil Coordination Committee under the Ministry of Petroleum and Natural Gas has been asked to finalize the fixation of the 'on account' rate of royalty on crude oil for the period 1996-97 to 1998-99.

Filling up of Vacancies reserved for SCs and STs

*231. SHRIMATI CHANDRA KALA PANDEY: - SHRI MD. SALIM:

Will the PRIME MINISTER be pleased to state:

- (a) the State-wise and Department/ Ministery-wise details of vacancies reserved for the SCs and STs respectively, as on the 31st March, 1996, for employment under the Central Government and the CPSUs;
- (b) the percentage-wise trend in filling up of these vacancies, during the last three years;
- (c) the factors responsible for such a state of affairs and the measures envisaged to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) and (b) The State-wise and Department/Ministry-wise details of vacancies reserved for the SCs and the STs are not maintained on a certralised basis by the Department of Personnel and Training,

and as such, the position thereof as on 31st March, 1996 is not available with the Department. As statistics relating to percentage-wise representation of the SCs/STs in the Central Government and Central Public Sector Undertakings is available with the Department of Personnel and Training, a statement containing the percentage-wise representation of the SCs/STs in the Central Government as on 1.1.1992, 1.1.1993 and 1.1.1994 and in Central Public Sector Undertakings as on 1.1.1993, 1.1.1994 and 1.1.1995 is annexed. [See Appendix 178, Annexure No. 28]

(c) The short-fall in the prescribed percentage is attributable to non-availability of suitable candidates. The Sixth Recruitment Drive to fill up the backlog of vacancies of the SCs/STs existing as on 1.7.1996 under the Central Government has been already launched on 15th July, 1996. The Special Drive would be over on 31.3.1997. A meeting of senior officers of Ministries/Departments has also been held under the auspices of the Department of Personnel & Training to devise effective strategy of SC/ST vacancies by the target dated of 31.3.1997.

Housing schemes of HUDCO in Gujarat

*232. SHRIMATI URMILABEN CHIMANBHAI PATEL: Will the PRIME MINISTER be pleased to state:

- (a) the details of schemes undertaken/under consideration of the Housing and Urban Development Corporation to solve the housing problems in the urban areas of Gujarat, particularly in Saurashtra-Kutch region;
- (b) the details of projects completed and the projects undertaken by HUDCO in this regard;
- (c) the details of schemes chalked out for Saurashtra-Kutch region; and
 - (d) the amount earmarked for each scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR. U. VENKATES-WARLU): (a) and (b). As on 31.5.96, HUDCO has sanctioned 712 urban housing schemes in Gujarat envisaging loan assistance of Rs. 475.79 crores for construction of 1,84,775 dwelling units. Out of these, 134 schemes